

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 149-150 of 2020**

**IN THE MATTER OF:**

**Exxaro Tiles Pvt. Ltd.**

**...Appellant**

**Vs**

**Mr. Arvind Gaudana, Resolution Professional of  
Regent Granito (India) Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Shilpa, Advocate.**

**For Respondents: Mr. Vivek Sibal, Advocate**

**Mr. Rajiv Roy, Mr. A.J. Chaterjee, Mr. Anuragh  
Singh and Mr. Udayan Agarwal, Advocates for  
Respondent No. 2.**

**ORDER**

**28.01.2020** Advocate Ms. Shilpa states that against the same Impugned Order another Appeal- Company Appeal(AT)(Insolvency) No. 169 of 2020 is coming up today before Court No. 3 as Item No. 11. Mr. Vivek Sibal says that he is appearing in that Appeal which is filed by another party but against the same Impugned Order.

This matter may be listed today itself before Court No. 3.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)